

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 120, 122, 134, 136, 141, 146 & 193 of 2013

Dated: 15th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T Munikrishnaiah, Technical Member**

In the matter of :

**NTPC Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Ramalingam for R-1

Mr. R.B. Sharma for R-4,5 &18
in A.No. 120 of 2013,
For R.7 in A.nos.134,136 & 146 of 2013
For R.4,5 & 17 in A.nos.141 &
193 of 2013

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.10
In A.No.120, 141 & 193 of 2013
For R.2 in A.Nos.122, 134, 136 &
146 of 2013

Mr. Alok Shankar for TPDDL

Mr. Bipin Gupta &
Mr. S.K. Bansal R.3 to R.5
in A.No.122 of 2013

ORDER

We have heard learned counsel for the parties in Appeal No. 120 of 2013 in the batch.

List the matter for further hearing on **19.10.2015.**

(T Munikrishnaiah)
Technical Member
Pr/jp

(Justice Ranjana P Desai)
Chairperson